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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016
TP No. 45/397-398/NCLT/AHM/2016 (New)
CA No. 232/2013, CA No. 189/2014 & CA No.263/2014
C.P. No. 73/397-398/CLB/MB/2013(Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018**

Name of the Company: Girdhar Viramgana & Ors.
V/s.
Balaji Embroidery Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	P-1	
2.				

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioners. None present for Respondents No. 1, 3, 5 and 6. None present for Respondents No. 2 and 4. None present for Respondent No. 7.

Arguments already concluded.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of February, 2018.